[श्री सुलतान सिंह]

Papers laid

के एडवर्टाइजमेंट्स बन्द किए, मैं पूछना चाहता कि क्या उस एडीटोरियल तोट के लिखने के बाद बंशीलाल सरकार ने ट्रिब्यून के एडीटर है को राष्ट्रपति एवार्ड रिकमेंड नहीं किया ? (ब्यवधान) अगर बंशीतल नाराज होते तो ट्रिब्यून के एडीटर के लिए राष्ट्रप ते एवार्ड रिक मेंड नहीं करते। ट्रिब्यून की गाड़ियां जो अखवार ले जाती थीं और उसके साथ साथ टैक्सी का भी काम करती थीं सवारिया बैठा कर ले जाने का उन गाड़ियों के जो चालान पुलिस ने किए क्या प्रेस कौसल इस बात पर भी राय दे सकती है ? कोई इल्लीगल तरोके से गाड़ी चलाए और उन गाडियों के पुलिस चालान कर दे तो उसके ऊम भी कौंसिल अपनी विडक्ट दे सकती है ?

MR. DEPUTY CHAIRMAN: I think you have already replied to this.

श्रीसत्यनःरायण सिंहः हम सब चिजों का जबव देचुके है।

MR. DEPUTY CHAIRMAN: Now papers to be laid on the Table.

PAPERS LAID ON THE TABLE

ANNUAL PLAN, 1970-71

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI OM MEHTA): Sir, on behalf of Shrimati Indira Gandhi, I beg to lay on the Table a copy (in English and Hindi) of the document entitled "Annual Flan—1970-71". [Placed in Library. See No. LT—4133/70]

COMMISSION OF ENQUIRY INTO THE AFFAIRS OF PIPELINES DIVISION OF INDIAN OIL CORPORATION

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D R. CHAVAN): Sir, I beg to lay on the Table a statement (in English and Hindi) regarding the setting up of a Commission of Inquiry to enquire into the affairs of the Pipelines Division of the Indian Oil Corporation [Placed in L brary. See No. LT-4099/70]

REPORT OF THE ENQUIRY INTO THE CIRCUMSTANCES LEADING TO GOVERN-MENT'S DECISION TO RE-ALIGN HALDIA—BARAUNI PIPELINES

SHRI D. R. CHAVAN: Sir, I beg to lay on the Table a copy of the Report of the Enquiry (N. S. Rau Committee's Report) into the circumstances leading to Government's decision to re-align the Haldia-Barauni Pipeline laid over the coalfield area. [Placed in Library. See No. LT-4100/70]

REASONS FOR NOT LAYING ON THE TABLE
THE HINDI VERSION OF REPORT

SHRI D. R. CHAVAN: Sir, I beg to lay on the Table a statement (in English and Hindi) explaining the reasons for not laying on the Table the Hindi Version of the above Report simultaneously. [Placed in Library. See No. LT-4101/70]

NINTH REPORT AND ACCOUNTS (1968-69) OF THE NATIONAL BUILDINGS CONSTRUCTION CORPORATION LIMITED

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): Sir, I beg to lay on the Table, under subsection (1) of section 619A of the Companies Act, 1956, a copy each of the following papers (in English and Hindi):—

- (i) Ninth Annual Report and Accounts of the National Buildings Construction Corporation Limited, New Delhi, for the year 1968-69, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Corporation. [Placed in Library. See No. LT-4102/70 on (i) and (ii)]

NOTIFICATION OF THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS, AND MINES AND METALS (SHRI D. R. CHAVAN): Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy each of the following Notifica-